

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW DELHI

O.A. No. 1605/1987
T.A. No.

199

DATE OF DECISION 30.11.1990.

Shri Madan Gopal Chhabra Petitioner

Shri G.D. Bhandari Advocate for the Petitioner(s)

Versus

Union of India & Ors. Respondent

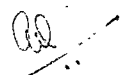
Shri O.N. Moolri Advocate for the Respondent(s)

CORAM

The Hon'ble Mr. Justice Amitav Banerji, Chairman

The Hon'ble Mr. I.K. Rasgotra, Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement ? ✓
2. To be referred to the Reporter or not ? ✓
3. Whether their Lordships wish to see the fair copy of the Judgement ? ✓
4. Whether it needs to be circulated to other Benches of the Tribunal ? ✓


(AMITAV BANERJI)
CHAIRMAN